

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1450 OF 2018 IN**  
**DFR NO. 3073 OF 2018**

**Dated: 24<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Uttarakhand Power Corporation Limited** .... **Appellant(s)**  
**Versus**  
**Uttarakhand Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma

Counsel for the Respondent(s) : Mr. Raunak Jain  
Mr. Vishvendra Tomar for  
Mr. Buddy A. Rangnadhan

**ORDER**  
**IA No. 1450 of 2018**

***(Appli. for Condonation of Delay in filing)***

Issue notice to the Respondents returnable on 28.11.2018. Dasti, in addition is permitted.

Learned counsel, Mr. Buddy A. Rangandhan accepts notice on behalf of Respondent No.1. Issue notice to the second Respondent also.

List the matter for admission on **28.11.2018**.

**(S. D. Dubey)**  
**Technical Member**

PR/PK

**(Justice N. K. Patil)**  
**Judicial Member**